

OFFICE OF THE DISTRICT JUDGE, NADIA
AT KRISHNAGAR
(ENGLISH DEPARTMENT)

O R D E R

No.169

Dated, Krishnagar, 19th May, 2021

Since publication of Order No.166 dated 17th May, 2021 regarding Roster of Courts and Departments attached to the Courts of Nadia Judgeship during the 15 days Covid induced lockdown from 16th May, 2021 to 30th May, 2021, Forum of Bar Association of Krishnagar has submitted resolution today to the effect that they would not be participating in judicial work appearing in Courts excepting police file of CJM/ACJM/JM and in new filing matters with ad-interim injunction.

That apart, members of the staff have expressed inconvenience and hardship in attending courts due to non-availability of public transport and incidence of not accommodating them in the staff trains run by the Railways.

Order No.166 dated 17th May, 2021 requires to be modified in order to give extended relief to the officers and members of the staff attached to all Courts.

Order No.166 dated 17th May, 2021 is, therefore, modified as follows:

1. District & Sessions Judge, all Additional District & Sessions Judges and all Civil Judges (Junior Divisions) of all the Sub-Divisions shall not sit on Friday of this week and in the coming week.
2. All Additional District & Sessions Judges (FTC) and all Civil Judges (Senior Divisions) of all the Sub-Divisions shall not sit on Thursday of this week and in the coming week.
3. Accounts Departments, Copying Departments, District Record Rooms and Forms and Stationery Departments of all Sub-Divisions shall not be functional on Friday of this week and in the coming week.

Office of the District & Sessions Judge shall remain open on all working days.

In view of this Order, Learned Chief Judicial Magistrate, Nadia at Krishnagar may modify roster for her Court and establishment and direct the Learned Additional Chief Judicial Magistrate of all Sub-Divisions to prepare modified roster for their Courts and establishment, if the circumstances so require.

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all judicial officers and all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary for the information of the Learned Lawyers, staff and litigant public at large.

Inform all concerned.

Sd/-

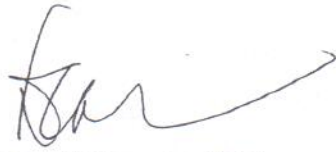
(Dulal Chandra Kar)
District Judge, Nadia

Memo No. 825 (74)/XV-1A,

Dated, Krishnagar, 19th May, 2021

Copy forwarded for information and necessary action to the:

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.
22: Chief Judicial Magistrate, Nadia at Krishnagar.
23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
27-37: JM, 2nd / 3rd / 4th / 5th / 6th / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
38-46: CJ (JD), 1st / 2nd / 3rd / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.
52: Principal Magistrate, Juvenile Justice Board, Krishnagar, Nadia.
53: Public Prosecutor, Nadia at Krishnagar.
54: Government Pleader, Nadia at Krishnagar.
55: District Magistrate, Nadia at Krishnagar.
56: Superintendent of Police, Krishnagar Police District.
57: Superintendent of Police, Ranaghat Police District.
58: President/Secretary, District Bar Association, Krishnagar.
59: President/Secretary, Krishnagar Bar Association, Krishnagar.
60: President/Secretary, Criminal Court Bar Association, Krishnagar.
61: President/Secretary, Munsif Court Bar Association, Krishnagar.
62: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
63: President/Secretary, Kalyani Court Bar Association, Kalyani.
64: President/Secretary, Tehatta Court Bar Association, Tehatta.
65: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
66-69: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.
70: Court Inspector, Sadar Court, Krishnagar.
71: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.
72: Nodal Officer/System Officer, e-Court Project, Nadia.
73: Order Book.
74: Office File.


(Dulal Chandra Kar)
District Judge, Nadia